

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
VARAD LIFESCIENCE PRIVATE LIMITED**

1.	NAME OF CORPORATE DEBTOR	Varad Lifescience Private Limited
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	09.03.2011
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/ REGISTERED	RoC-Ahmedabad, Gujarat
4.	CORPORATE IDENTITY NUMBER OF CORPORATE DEBTOR	U24230GJ2011PTC064325
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	19, New Umiya Vijay Society, Ghatlodia, Ahmedabad – 380 061, Gujarat
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	16.03.2021 (Order received on 20.03.2021)
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	16.03.2021 (Order received on 20.03.2021)
8.	NAME AND REGISTRATION NUMBER OF INSOLVENCY PROFESSIONAL ACTING AS LIQUIDATOR	Ravi Kapoor Registration No.: IBBI/IPA-002/IP-N00121/2017-18/10290
9.	ADDRESS AND E-MAIL OF THE LIQUIDATOR, AS REGISTERED WITH THE BOARD	402, Shaival Plaza, Near Gujarat College, Ellisbridge, Ahmedabad – 380 006. Telephone No.: 079 2642 0336 E mail Id: ravi@ravics.com
10.	ADDRESS AND E-MAIL ID TO BE USED FOR CORRESPONDENCE WITH THE LIQUIDATOR	402, Shaival Plaza, Near Gujarat College, Ellisbridge, Ahmedabad – 380 006. Telephone No.: 079 2642 0336 E mail Id: ravi@ravics.com
11.	LAST DATE FOR SUBMISSION OF CLAIMS	19.04.2021

Notice is hereby given that the Hon'ble National Company Law Tribunal, Ahmedabad Bench has ordered the commencement of liquidation of the Varad Lifescience Private Limited on 16th March, 2021 (copy received on 20th March, 2021), under section 33 of the Code.

The stakeholders of Varad Lifescience Private Limited are hereby called upon to submit a proof of their claims, on or before 19th April, 2021, to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Place: Ahmedabad
Date: 20.03.2021


Ravi Kapoor
Liquidator
IBBI/IPA-002/IP-N00121/2017-18/10290